

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

42. **MA/693/2017, MA/3272/2019 in CP/56(MB)/2015**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2024**

NAME OF THE PARTIES: Michael Sasson Ashtamakar
Vs
Menorah Realities Pvt. Ltd. & Ors.

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Adv. Antara Kalambi i/b ANB Legal, Ld. Counsel for R2 to R4 present (VC).
2. By order of the Bench, list this matter on **22.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)